

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **26.09.2022** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**03.00 PM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble  
Dr.Alok Srivastava, Member (Technical)**

**For Hearing**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA No.186 / 2021 in Comp appl. (AT) No.261/2019	Gautam R.Padival& 2 Ors. Vs Karnataka Treaters Ltd & 55 Ors	T.K.Bhaskar	Gautham Shivshankar R3, R5 and R9 Amit Pai R7, R28 Shantanu Singh R1 & R8
2.	TA No. 87/2021 (Comp App (AT) No 129/2019	M.N. Pratap Reddy &Anr V Lakshmi Narasimha Mining Co. (P) Ltd &Ors.  <b>With</b>	D.Abhinav Rao G V Rao	K. Udhayakumar-R2 Jayant Mehta-R3&R4
3.	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy V Sri Lakshmi Narasimha Mining Co. Pvt Ltd &Ors.	Vivekananda	Udhayakumar-R2 Jayant Mehta-R3&R4 Abhinav Rao-R6&R7

**Copy to:**

**By the order of Hon'ble Member (J)  
(Chennai Bench)**

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